

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

114. I.A. 423/2021

I.A. 885/2021

I.A. 1467/2022

I.A. 790/2023

I.A. 1728/2023

IN

C.P.(IB)-1104(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Antrix Diamond Exports Pvt Ltd.

SECTION 10 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

None appeared for the parties. List on **26.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)